

## Declaration of Assets and Liabilities

Year **2022**

I, BABLI KUMARI, son/daughter/wife of, LATE -PRABHAKAR KUMAR JAISWAL  
aged.....28..... years, belonging to Bihar Legislative Assembly, Secretariat.

service and presently working as OFFICE ATTENDANT .....

give herein below the details of the assets (immovable, movable, bank balance, etc.) of  
myself, my spouse and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be  
given)

Sr. No.	Description	Self	Spouse Name(S)	Depend an t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	3000/-	LATE - PRABHAKAR KUMAR JAISWAL	SANDHYA JAISWAL, DOUGHTER	-----	-----
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	25000/-	-----	-----	-----	-----
(iii)	Bonds, Debentures and Shares in companies	-----	-----	-----	-----	-----
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC NO-529903633 RD-12000/-YEARLY	-----	-----	-----	-----
(v)	Motor Vehicles (details of make, etc.)	-----	-----	-----	-----	-----
(vi)	Jewellery (give details of weight and value)	GOLD-10g SILVER-20g	-----	-----	-----	-----
(vii)	Other assets, such as values of claims / interests	-----	-----	-----	-----	-----

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-----	-----	-----	-----	-----
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-----	-----	-----	-----	-----
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-----	-----	-----	-----	-----
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-----	-----	-----	-----	-----
(v)	Others (such as interest in property)	-----	-----	-----	-----	-----

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	-----	-----
	(ii) Loans from financial institutions	-----	-----
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-----	-----
	(b) dues to departments dealing with supply of water	-----	-----
	(c) dues to departments dealing with supply of electricity	-----	-----



	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2021-22 DJZPK5312Q	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :-

110185365697

Gender :-

F (M/F)

Date of Birth :-

1 2 0 3 1 9 9 3

(DD/MM/YYYY)

Class/Group :-

C

(A/B/C)

Cadre :-

OFFICE ATTENDANT

(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

SAMASTIPUR, BIHAR

**I hereby declare  
knowledge and belief.**

**that the above details are true to the best of my**

Signature ..... *Babli Kumari* .....

Name of Employee: BABLI KUMARI

Designation: OFFICE ATTENDANT

Department: Bihar Legislative Assembly,  
Secretariat

Place: .....

Date: .....

**Note:**

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format